

**RESUME OF WORK DONE BY  
LOK SABHA**

**SECOND LOK SABHA—SIXTH SESSION**

*(17th November to 20th December, 1958)*



**LOK SABHA SECRETARIAT  
NEW DELHI**

# LOK SABHA

## BULLETIN—PART II

(General Information relating to Parliamentary and other matters)

Tuesday, December 23, 1958

No. 2210

Resume of work done by Lok Sabha during the Sixth Session of Second Lok Sabha

Period of Session:	17th November to 20th December, 1958.
Number of sittings:	26
Number of sitting hours:	168 hours and 55 minutes.

### 1. Adjournment Motions:

Notices received	41
Consent withheld by Speaker in the House	24
Not brought before the House	17
Admitted	Nil

### 2. Bills:

#### A. GOVERNMENT BILLS

##### (i) Introduced:

- (1) The Assam Rifles (Amendment) Bill, 1958.
- (2) The Himachal Pradesh Legislative Assembly (Constitution and Proceedings) Validation Bill, 1958.
- (3) The Representation of the People (Amendment) Bill, 1958.
- (4) The Securities Contracts (Regulation) Amendment Bill, 1958.
- (5) The Indian Railways (Amendment) Bill, 1958.
- (6) The Indian Tariff (Amendment) Bill, 1958.
- (7) The Pharmacy (Amendment) Bill, 1958.
- (8) Foreign Exchange Regulation (Amendment) Bill, 1958.
- (9) Cinematograph (Amendment) Bill, 1958.
- (10) The Appropriation (Railways) No. 4 Bill, 1958.

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- (11) The Appropriation (Railways) No. 5 Bill, 1958.
  - (12) \*The Prevention of Disqualification (Amendment) Bill, 1958.
  - (13) The Orissa Weights and Measures (Delhi Repeal) Bill, 1958.
  - (14) The Appropriation (No. 5) Bill, 1958.
  - (15) The Delhi Land Reforms (Amendment) Bill, 1958.
  - (16) The Delhi Panchayat Raj (Amendment) Bill, 1958.
  - (17) The Arms Bill, 1958.
- (ii) Bills passed by Rajya Sabha and laid on the Table.
- (1) The Workmen's Compensation (Amendment) Bill, 1958.
  - (2) The Chartered Accountants (Amendment) Bill, 1958.
- (iii) Referred to Joint Committee:
- † The Indian Electricity (Amendment) Bill, 1958.
- (iv) Joint Committee—Motion for concurrence adopted:  
The Cost and Works Accountants Bill, 1958, as introduced in Rajya Sabha.
- (v) Joint Committee—Extension of time for the presentation of the Report:  
The Delhi Rent Control Bill, 1958—Time extended upto 27th November, 1958.
- (vi) Report of Joint Committee presented:  
The Delhi Rent Control Bill, 1958.
- (vii) Referred to Select Committee:  
The Representation of People (Amendment) Bill, 1958.
- (viii) Report of Select Committee presented:  
The Representation of the People (Amendment) Bill, 1958.
- (ix) Passed:
- (1) The High Court Judges (Conditions of Service) Amendment Bill, 1958.
  - (2) The Tea (Alteration in Duties of Customs and Excise) Bill, 1958.
  - (3) The Poisons (Amendment) Bill, 1958.
  - †(4) The Parliament (Prevention of Disqualification) Bill, 1958 as reported by the Joint Committee.
  - (5) The Assam Rifles (Amendment) Bill, 1958.
  - (6) The Himachal Pradesh Legislative Assembly (Constitution and Proceedings) Validation Bill, 1958.
  - (7) The Salaries and Allowances of Members of Parliament (Amendment) Bill, 1958.
  - (8) The Appropriation (Railways) No. 4 Bill, 1958.

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\*A motion for suspension of Rule 338 was adopted to permit introduction of this Bill.

†Rajya Sabha returned the Bill with certain amendments.

- (9) The Appropriation (Railways) No. 5 Bill, 1958.
- (10) The Appropriation (No. 5) Bill, 1958. 1/2
- (11) The Delhi Rent Control Bill, 1958 as reported by Joint Committee.
- (12) The Indian Tariff (Amendment) Bill, 1958.
- (13) The Cinematograph (Amendment) Bill, 1958.
- (14) The Prevention of Disqualification (Amendment) Bill, 1958.
- (15) The Foreign Exchange Regulation (Amendment) Bill, 1958.
- (16) The Representation of the People (Amendment) Bill, 1958 as reported by the Select Committee.
- (17) The Orissa Weights and Measures (Delhi Repeal) Bill, 1958.

(x) Withdrawn:

- (1) The Representation of the People (Amendment) Bill, 1958.
- (2) The Life Insurance Corporation (Second Amendment) Bill, 1958.

(xi) As amended by Rajya Sabha—Laid on the Table.

The Parliament (Prevention of Disqualification) Bill, 1958.

(xii) Bills passed by Houses of Parliament and assented to by the President—laid on the Table:

- (1) The Appropriation (No. 4) Bill, 1958.
- (2) The All India Services (Amendment) Bill, 1958.
- (3) The Code of Criminal Procedure (Amendment) Bill, 1958.
- (4) The Armed Forces (Assam and Manipur) Special Powers Bill, 1958.
- (5) The Working Journalists (Fixation of Rates of Wages) Bill, 1958.
- (6) The Sugar Export Promotion Bill, 1958.
- (7) The Banaras Hindu University (Amendment) Bill, 1958.
- (8) The Manipur and Tripura (Repeal of Laws) Bill, 1958.
- (9) The Indian Medical Council (Amendment) Bill, 1958.
- (10) The Rajghat Samadhi (Amendment) Bill, 1958.
- (11) The Industrial Disputes (Banking Companies) Decision Amendment Bill, 1958.
- (12) The Sea Customs (Amendment) Bill, 1958.
- (13) The Supreme Court Judges (Conditions of Service) Bill, 1958.
- (14) The International Finance Corporation (Status, Immunities and Privileges) Bill, 1958.
- (15) The Trade and Merchandise Marks Bill, 1958.
- (16) The Merchant Shipping Bill, 1958.
- (17) The Tea (Alteration in Duties of Customs and Excise) Bill, 1958.

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## B. PRIVATE MEMBERS' BILLS

### (i) Introduced:

- (1) The Code of Civil Procedure (Amendment) Bill, 1958. (*Amendment of Section 100*) by Shri Venketrao Srinivasrao Naldurgker.
- (2) The Hindu Adoptions and Maintenance (Amendment) Bill, 1958 (*Amendment of Section 18*) by Shri N. M. Wadiwa.
- (3) The Representation of the People (Amendment) Bill, 1958 (*Amendment of Section 7*) by Shri Surendra Mahanty.
- (4) The Shopkeepers (Fixation of Price Labels) Bill, 1958 by Shri A. M. Tariq.
- (5) The Factories (Amendment) Bill, 1958 (*Amendment of Sections 45 & 47 and insertion of new sections 47A, 47B and 47C*) by Shri Ram Krishan.
- (6) The Representation of the People (Amendment) Bill, 1958 (*Amendment of Sections 30, 78, 85, etc.*) by Shri Ram Krishan.
- (7) The Indian Trade Unions (Amendment) Bill, 1958 (*Amendment of Section 8*) by Shri Ram Krishan.
- (8) The Salaries and Allowances of Members of Parliament (Amendment) Bill, 1958 (*Amendment of Section 8*) by Shri Ram Krishan.
- (9) The Managing Council Bill, 1958 by Shri Ram Krishan.
- (10) The Companies (Amendment) Bill, 1958 (*Insertion of new sections 43A and 250A and Amendment of sections 224, 237 etc.*) by Shri Ram Krishan.
- (11) The Industrial Disputes (Amendment) Bill (*Amendment of Section 15*) by Shri Ram Krishan.
- (12) The Commissions of Inquiry (Amendment) Bill (*Amendment of Section 8*) by Shri Ram Krishan.
- (13) The Minimum Wages (Amendment) Bill (*Amendment of the Schedule*) by Shri Ram Krishan.
- (14) The Constitution (Amendment) Bill (*Amendment of the preamble and substitution of article 38*) by Shri Rajendra Singh.
- (15) Constitution (Amendment) Bill (*Amendment of Articles 136, 226, 227, 228 & 329*) by Shri Shree Narayan Das.

### (ii) Bill circulated for eliciting opinion thereon:

The Sikh Gurdwaras Bill, 1958 by Sardar Amar Singh Saigal.

### (iii) Withdrawn:

The Muslim Wakfs (Amendment) Bill, 1958 (*Amendment of Section 3*) by Shri M. K. M. Abdul Salam.

### (iv) Negatived:

The Companies (Amendment) Bill, 1957 (*Amendment of Section 293*) by Shri Surendra Mahanty.

### (v) Under consideration:

The Parliamentary Privilege Bill, 1958 by Shri Naushir Bharucha.

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**Calling Attention—Statements made or laid regarding Notices under**  
**Rule, 1957.**

Sl. No.	Subject	Name of Member giving notice	Name of the Minister and date of statement
1.	Disappearance of some files from the Ministry of Finance, New Delhi.	Shri Premji R. Assar.	Shri Morarji Desai. 19-11-1958.
2.	Recent developments in Pakistan, their effect on India and the incidents and raids by Pakistanis across the Indian border.	Shri H.H. Maharaja Pratap Keshari Deo.	Shrimati Lakshmi N. Menon. 20-11-1958.
3.	Explosion of the British Tanker Stanvac Japan, in the Arabian Sea and casualties among the Indian personnel of the ship.	Shri Ram Krishan.	Shri Raj Bahadur 24-11-1958.
4.	Problem of stateless persons of Indian Origin in Ceylon.	Shri N.R.M. Swamy.	Shrimati Lakshmi N. Menon. 25-11-1958.
5.	Composition and functions of the Corporation set up to exploit the mineral resources of India.	Shri Ram Krishan.	Shri Keshava Deva Malaviya. 27-11-1958.
6.	Implementation of the Agreement arrived at between the Prime Ministers of India and Pakistan regarding border adjustments.	Shrimati Mafida Ahmed.	Shrimati Lakshmi N. Menon. 29-11-1958.
7.	The contracts entered into by the Ministry of Defence with foreign firms for the purchase, manufacture, etc. of defence equipment.	Shri Uma Charan Patnaik.	Shri Kotha Raghuramiah. 5-12-1958.
8.	The Plight of jute growers in the country due to sharp fall in jute prices.	Shri Rajendra Singh.	Shri Lal Bahadur Shastri 8-12-1958.
9.	Absence of rules governing the movement of Folidol resulting in stoppage of its supply for essential purposes.	Shri N. Keshava.	Shri Raj Bahadur 16-12-1958.
10.	Reported lay-off of 800 workers by the Assam Railway Trading Co., due to reduced coal allocation.	Shri M. Elias.	Sardar Swaran Singh. 20-12-1958.

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#### 4. Financial Business:

(i) Demands for Excess Grants (Railways), 1955-56 and 1956-57.

Subject	Presented on	Voted on
Demands for Excess Grants in respect of Budget (Railways) for 1955-56 and 1956-57	24-11-1958	11-12-1958

(ii) Supplementary Demands for Grants (General) for 1958-59.

Subject	Presented on	Voted on
Supplementary Demands for Grants in respect of Budget (General) for 1958-59	8-12-1958	15-12-1958

#### 5. Half-an-Hour discussion under Rule 55:

Subject	Name of Member	Date
1. Points arising out of the answer to S.Q. No. 39 re: Medical Students.	Shri Harish Chandra Mathur.	3-12-1958
2. Points arising out of the answer to S.N.Q. No. 2 re: Weekly Scheduled Freighter Service by Air India International.	Shri Dharnidhar Basumatari.	5-12-1958
3. Points arising out of the answer to S.Q. No. 414 re: Sharavathy Hydro-Electric Project, Mysore State.	Shri J.M. Mohamed Imam.	9-12-1958
4. Points arising out of the answer to S.Q. No. 520 re: Film Industry.	Shri A.K. Gopalan.	16-12-1958
5. Points arising out of the answer to S.Q. No. 44 re : Tungabhadra High Level Canal.	Shri T. Nagi Reddy.	17-12-1958
6. Points arising out of the answer to S. Q. No. 191 re : the closure of Kulti Furnaces.	Shrimati Renu Chakravartty.	18-12-1958
7. Points arising out of the answer to S. Q. No. 568 re : Cooperative Sugar Factories in Andhra.	Shri T. N. Viswanatha Reddy.	19-12-1958
8. Points arising out of the answer to S. Q. No. 901 re : procurement of rice in Andhra.	Shri P.K. Vasudevan Nair	20-12-1958

6. Discussion on Matters of urgent public importance under Rule, 193:

Subject	Name of Member	Date <i>Session took place.</i>
1 Insecurity of and danger to life and property in Railway travel.	Pandit Dwarika Nath Tiwari	27-9-1958 } 18-11-1958 }
2 Closure of the Banaras Hindu University.	Dr. Ram Subhag Singh.	20-11-1958
3 Late running of trains and failure of Railway Staff to keep to Scheduled timings.	Pandit Dwarika Nath Tiwari.	2-12-1958
4 Policy of Government with regard to the question of ex-Chairman and other ex-Members of the Railway Board, as also retired high officials of Government, seeking employment in private companies, in particular with reference to the employment in M/S Bird and Co. of an ex-Chairman of the Railway Board from the date of his retirement.	Shri Arun Chandra Guha	17-12-1958

7. Members:

(i) Oath or Affirmation—

Number of Members who made and subscribed the Oath or Affirmation and took their seats in the House	Language in which Oath or Affirmation was made	Date on which Oath or Affirmation was made and of taking seats by Members
	Hindi	19-12-1958

(*Shri R. S. Kiledar*)

(i) ~~Oath or Affirmation~~

(ii) *Arbitrary Reference*

Name of Member

Date on which reference made

Shri Sami Venkatachalam Chetti, Member of the former Central Legislative Assembly.

17-11-1958

(iii) Conviction—

Shri Balasaheb Patil was convicted on the 8th November, 1958.

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(iv) Leave of Absence—

The following members were granted leave of absence from the sittings of the House for the periods mentioned against each:—

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|---|--|
| (1) Shri Khushwaqt Rai                  | 9th September to 27th September, 1958<br>(Fifth Session).  |
| (2) Shri C. Bali Reddy                  | 17th November to 19th December, 1958<br>(Sixth Session).   |
| (3) Shrimati Maimoona Sultan            | 17th November to 19th December, 1958<br>(Sixth Session).   |
| (4) Shri J. Rameshwar Rao               | 17th November to 19th December, 1958<br>(Sixth Session).   |
| (5) Shri George Thomas<br>Kottukapally. | 17th November to 19th December, 1958<br>(Sixth Session).   |
| (6) Rani Manjula Devi                   | 17th November to 16th December, 1958<br>(Sixth Session).   |
| (7) Shrimati Lalita Rajya Laxmi         | 17th November to 15th December, 1958<br>(Sixth Session).   |
| (8) Shri Balasaheb Patil                | 17th November to 19th December, 1958<br>(Sixth Session).   |
| (9) Shri Surendranath Dwivedy           | 17th November to 12th December, 1958<br>(Sixth Session).   |
| (10) Rani Kesar Kumari Devi             | 17th November to 6th December, 1958<br>(Sixth Session).  |
| (11) Shri K.G. Deshmukh                 | 17th November to 19th December, 1958<br>(Sixth Session).   |
| (12) Shri Lachman Singh                 | 17th November to 19th December, 1958<br>(Sixth Session).   |
| (13) Kunwrani Vijaya Rajc               | 17th November to 16th December, 1958<br>(Sixth Session).   |
| (14) Shri U. Muthuramalinga Thevar      | 17th November to 20th December, 1958<br>(Sixth Session).   |
| (15) Shri B. Pocker                     | 17th November to 20th December, 1958<br>(Sixth Session).   |
| (16) Shri S. C. Choudhury               | 19th August to 27th September, 1958<br>(Fifth Session) and 17th November<br>to 29th November, 1958 (Sixth Ses-<br>sion). |
| (17) Shri Bishanchandar Seth            | 17th November to 13th December, 1958<br>(Sixth Session).   |
| (18) Shri Laxmi Narayan Bhanja Deo      | 17th November to 20th December, 1958<br>(Sixth Session).   |
| (19) Shri Keshavrao Marutirao<br>Jedhe. | 17th November to 20th December, 1958<br>(Sixth Session).   |

Brief subject	under rule	Member	Date of discussion	Decision of the House
1. Ganga Barrage Project.	342	Shri Tridib Kumar Chaudhuri.	19-11-1958	..
2. Annual Report of the Hindustan Steel Private Ltd., 1956-57.	342	Shri Nath Pai	25-11-1958	..
3. Investment Policy of the Life Insurance Corporation of India.	342	Shri Morarji Desai	28-11-1958 29-11-1958	..
4. Annual Report on the working and administration of the Companies Act, 1956 for the year ended 31st March, 1957.	342	Shri Ram Krishan	29-11-1958	
5. Present trends in the export trade of India and the state of textile industry which contributes materially to that trade.	342	Shri Lal Bahadur Shastri.	3-12-1958 4-12-1958 5-12-1958	..
6. Present International Situation and the Policy of the Government of India in relation thereto.	342	Shri Jawaharlal Nehru.	8-12-1958 9-12-1958	A substitute motion moved by Shri Jagannatha Rao was adopted on the 9th December, 1958.
7. Annual Report of the Organisation and Methods Division for the year 1957-58.	342	Shri Harish Chandra Mathur.	9-12-1958	..
8. Fixation of a higher price of sugarcane as recommended by the U.P. and Bihar State Legislative Assemblies.	342	Shri Braj Raj Singh	18-12-1958	..

**(ii) Motions for modification of Statutory, Rules and Regulations laid on the Table:**

Brief subject	Name of Member	Date of discussion	Decision of the House
Motions for modification of the Union Public Service Commission (Consultation) Regulations, 1958 under article 320 (5) of the Constitution.	Shri Harish Chandra Mathur. Shri Braj Raj Singh	27-9-1958 28-11-1958	One motion moved by Shri Braj Raj Singh on the 27th September, 1958 was adopted on the 18th November, 1958 in the form of a resolution.

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### 9. Question of Privilege:

Decision

a)

Brief Subject	Name of Member	Date of discussion	Discussion of the House
Press reports of a telegram alleged to have been sent by the Chief Minister of Kerala to the Minister of Home Affairs.	Shri M.R. Masani	27-9-1958 27-11-1958	The Motion referring the matter to the Committee of Privileges was adopted.

### 10. Papers Laid on the Table:

- (1) By Government 267
- (2) By Private Member 1

### 11. Petitions:

- (1) Presented by Member 1
- (2) Reported by Secretary 2

### 12. Questions Answered:

- Starred 1243
- Unstarred 2196
- Short Notice 8

### 13. Resolutions:

Private Members' Resolutions

Subject	Member	Date of discussion	Decision of the House
1. Appointment of a Committee to inquire into the unemployment problem.	Shri Diwan Chand Sharma.	27-9-1958 21-11-1958	Withdrawn
2. Appointment of a committee to go into the pattern of Military Expenditure.	Shri Naushir Bharucha.	21-11-1958 5-12-1958	Negative
3. Appointment of a committee to assess progress of land reforms in the country.	Shri Chintamani Panigrahi.	5-12-1958 19-12-1958	Withdrawn.
4. Central control of all Public Service Commissions in the country.	Shri Subiman Ghose	19-12-1958	Discussion not concluded.

### 14. Statements by Ministers:

Subject	Name of Minister	Date
1. Fire accident at Gurgaon in the transmitting station of the Air Force Signals Centre.	Sardar Surjit Singh Majithia	17-11-1958

Subject	Name of Minister	Date
2. Correcting the reply given on the 18th September, 1958 to a Supplementary on S. Q. No. 1368 regarding Contributory Health Scheme.	Shri D. P. Karmarkar	18-11-1958
3. Indo-Rumanian Agreement relating to the establishment of an Oil refinery in Assam.	Shri Keshava Deva Malaviya	19-11-1958
4. Order of Government Business for the week commencing the 24th November, 1958.	Shri Satya Narayan Sinha	21-11-1958
5. Change in the Order of Government Business for the week ending 29th November, 1958.	Shri Satya Narayan Sinha	24-11-1958
6. Outbreak of fire at the Lunej Oil well site near Cambay on the 28th November, 1958.	Shri Keshava Deva Malaviya	29-11-1958
7. Order of Government Business for the week commencing the 1st December, 1958.	Shri Satya Narayan Sinha	29-11-1958
8. Order of Government Business for the week commencing the 8th December, 1958.	Shri Satya Narayan Sinha	5-12-1958
9. Correcting the reply given on the 3rd December, 1958 to a supplementary on S. Q. No. 497 regarding India Coffee Houses.	Shri Lal Bahadur Shastri	11-12-1958
10. Order of Government Business for the week commencing the 15th December, 1958.	Shri Satya Narayan Sinha	12-12-1958
11. Up-to-date progress in the exploration of oil at Baroda and Cambay.	Shri Keshava Deva Malaviya	16-12-1958
12. Programme for the development of airports at Bombay, Calcutta and Delhi for reception of jet aircraft.	Shri Ahmed Mohiuddin	17-12-1958
13. Correcting the reply given on the 2nd April, 1958 to a Supplementary on S. Q. No. 1403 regarding the Life Insurance Corporation.	Shri B. R. Bhagat	18-12-1958
14. Correcting the reply given on the 4th December, 1958 to S. Q. No. 563 regarding dues from Pakistan.	Shri Ahmed Mohiuddin	20-12-1958

15. Statement by Member:

Subject	Name of Member	Date
Alleged inaccuracy in a reply to S. Q. No. 1072 regarding "Strike by the All-India Petroleum Workers' Federation."	Shri T. C. N. Menon	28-11-1958

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**16. Announcement|references by Speaker:**

Sl. No.	Subject	Date
1	Tenth Anniversary of adoption by the United Nations of the Universal Declaration of Human Rights.	10-12-1958
2	Regrets expressed by Shri Liladhar Kotoki, Member, Lok Sabha, for having tendered evidence before a Select Committee of the Assam Legislative Assembly without the permission of the House.	19-12-1958

**17. Number of Divisions Held .....8**

**M. N. KAUL,  
Secretary.**